

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 30/Admin.(Services)/2025 Allahabad: Dated: January 21, 2025

Subject: Regarding Nomination for 'Online' Training Programme on "Procedure and implementation of NSTEP in criminal courts as well as the implementation of ICJS" for all the Judicial Officers of State of Uttar Pradesh in compliance to the directions of Hon'ble Court's order dated 18.12.2024 in case of Sachin v. State of U.P. and Another, Application under Section 482 No. 32881 of 2024 on January 22, 2025 at 4:30 pm onwards.

Sir,

With reference to your letter no. JTRI/2025-2061 dated 20.01.2025 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate **all the Judicial Officers of Uttar Pradesh** for participation in the captioned **Online Training Programme on "Procedure and implementation of NSTEP in criminal courts as well as the implementation of ICJS"**, scheduled to be held on **Wednesday, 22 January, 2025 at 4:30 pm** onwards.

I am, therefore, to request you to kindly take necessary actions accordingly.

Yours sincerely,

sd/-
(Surender Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 30(i)/Admin.(Services)/2025 Dated: Allahabad: January 21, 2025

Copy forwarded to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information and necessary action.
2. All the District Judges/ Principal Judges, Family Courts of Uttar Pradesh with the request to kindly attend the captioned **online** training programme on **Wednesday, 22 January, 2025 at 4:30 pm** onwards and also direct the Judicial Officers under their administrative control to attend the same.
3. All the Presiding Officers of Motor Accident Claims Tribunals (**MACTs**) of Uttar Pradesh/ All the Presiding Officers and Registrars of Land Acquisition, Rehabilitation and Resettlement Authorities (**LARRAs**) of Uttar Pradesh and all the Presiding Officers of **Commercial Courts** of Uttar Pradesh with the request to kindly attend the captioned **online** training programme on **Wednesday, 22 January, 2025 at 4:30 pm** onwards (**Information Available on Hon'ble Court's website**).
4. All the other Judicial Officers working on **deputation basis** in Uttar Pradesh with the request to kindly attend the captioned **online** training programme on **Wednesday, 22 January, 2025 at 4:30 pm** onwards (**Information Available on Hon'ble Court's website**).

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"